GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1119 ANSWERED ON:04.03.2013 HIGHWAY PROJECTS

Bhujbal Shri Sameer ;Biju Shri P. K.;Das Shri Khagen;Hussain Shri Syed Shahnawaz;J Helen Davidson;Karunakaran Shri P.;Kaswan Shri Ram Singh;Laguri Shri Yashbant Narayan Singh;Lal Shri Kirodi ;Naik Dr. Sanjeev Ganesh;Pakkirappa Shri S.;Patil Shri Sanjay Dina ;Pradhan Shri Nityananda;Rane Dr. Nilesh Narayan;Ray Shri Saugata;Sampath Shri Anirudhan;Siddeswara Shri Gowdar Mallikarjunappa;Singh Shri Dushyant;Sule Supriya ;Tudu Shri Laxman;Verma Shri Sajjan Singh;Vishwanath Shri Adagur H

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received proposals from various State Governments for development/renovation of National Highways passing through their States during the current year;
- (b) if so, the details thereof, State / UT-wise including Madhya Pradesh, Odisha and Karnataka along with the details of proposals approved;
- (c) the details of the targets fixed by the Government for construction/development of the National Highways for the current year, scheme-wise and State-wise along with the details of the contracts awarded in this regard;
- (d) whether the Government has been able to achieve the targets fixed for the 11th Five Year Plan and if not, the reasons therefor along with the details of delayed projects as well as cost escalations therein, State/UT-wise;
- (e) whether the Government has suggested ways for speeding up the pace of construction works and also reviewed the progress of these delayed projects; and
- (f) if so, the details and outcome thereof along with the time by which these delayed projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) The details of proposals received from various State Governments for development of National Highways (NHs) and approved are at Annexure-I.
- (c)The scheme-wise details of target fixed for development of NHs are as under:

SlNo. Name of the scheme

Target for construction(in km)

1 National Highway Development Project (NHDP) 3000.00

2 Special Accelerated Road Development 300.00

Programme for North Eastern region (SARDP-NE)

3 Left Wing Extremism (LWE) 1200.00

State Public Works Departments (PWD) & 3100.00 Border Roads Organization (BRO)

These stretches have already been awarded.

(d) The details of target set and achievement during 11th Five Year plan is as under:

SlNo	o Category	Total comp	pletion of	works	
	Target		1	Achievement	
1 1	Missing link (km)	59.90	55.30		
2	Widening to	2 lane (km)	5603.00		5161.00
3	Strengthen	ing (km)	4634.00		4625.00
4	Improvement of	riding quality	(km) 944	41.00	11831.00
5	Widening to	4 lane (km) 1	4975.50	10953.	73
6 B <u>r</u>	ypasses (No) 99		29		
7	Bridges / RO	Bs (No) 660	483		

The targets for road construction could not be achieved for various reasons like poor performance of contractors, delays in obtaining forest/wild/railway clearances, law & order problems in some States and delay in land acquisition etc. List of delayed projects under implementation are enclosed at Annexure-II. Cost overrun is applicable only to EPC contracts. In such contracts, there is a provision for payment of escalation due to delay. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. Actual escalation due to delay or cost overrun will be known only after completion of the project and final settlement of bills.

(e) & (f) Several high powered meetings have been held both in State and Centre to pre-empt the delays in construction of projects under implementation which are held up due to environment, forest clearance, non-availability of aggregates and construction material for earth work and land acquisition. In order to expedite implementation of the Projects, Regional Offices have been set up by National Highways Authority of India

(NHAI) headed by Chief General Manager. Powers have been delegated to the Chief General Manager who are involved in expediting forest / environmental clearances and monitor land acquisition matters as well as implementation of Projects. Special land acquisition units are also set up to expedite land acquisition. Chief Secretaries of State Government have also been nominated as Nodal officers to expedite Highway Projects. Projects are also closely and periodically reviewed at Headquarter as well as field units.